

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu

Corrigendum to Government Order No. 2770-LD(A) of 2016 dated
17-10-2016

Please read "defend the cases pending before the Hon'ble Supreme Court of India, Tribunals and Commissions at New Delhi" instead of "defend the cases pending before the Hon'ble Supreme Court of India at New Delhi" appearing in the above mentioned Government Order issued under endorsement No. LD (A) 2016/Panel Lawyer dated 17-10-2016.

By order of the Government of Jammu and Kashmir

Sd/-
(Ab. Majid Bhat)
Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

No: - LD(A) 2016/Panel Lawyer

Dated: - 21 - 11 - 2016.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Principal Resident Commissioner, New Delhi for information and n/a.
3. Secretary to Government, General Administration Department.
4. Director Litigation, Jammu/Kashmir.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
6. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister
7. Concerned Standing Counsel for information and n/a.
8. Government order file.
10. File concerned.

Ab. Majid Bhat
Special Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

21-11-2016